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CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH :
AT HYDERABAD.

O.A.No.1139 of 1997.

Date of order- 1-9-1997.

Between :

J. Satyanarayana ... Applicant.

And

1. Union of India, represented by
Secretary, DOT, Doorsanchar Bhavan,
New Delhi-1.

2. Chief General Manager, Telecom.,
A.P. Circle, Hyderabad. ... Respondents.

Counsel for the Applicant - Mr.B.S.A.Satyanarayana.

Counsel for the Respondents- Mr. N.R.Devaraj, SrCGS.

Coram :

The Hon'ble Mr.R.Rangarajan, Member(Admn.)

The Hon'ble Mr.B.S.Jai Parameshwar, Member(Judl.)

O R D E R (ORAL)

(As per Hon. Mr.R.Rangarajan, Member (Admn.))

1. Heard Mr. B.S.A.Satyanarayana for the applicant and Mr. N.R.Devaraj, for the respondents.
2. This O.A. is filed praying for a direction to the respondents to promote the applicant to the cadre of Senior Assistant Engineer in the pay scale of Rs.2200-4000/- with effect from 18.4.91 the date on which he completed 12 years of service as Assistant Engineer with all consequential benefits.

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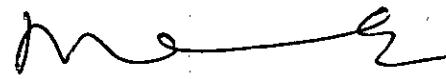
2.

3. The applicant drew our attention to the Annexure-4 to the O.A. at page 16 in which his notional date of promotion was shown as 18.4.79. The applicant submits that he is entitled for the Senior Assistant Engineer's post as he has completed 12 years service as Assistant Engineer from the notional date of promotion and his case is similar to the applicant in O.A.No.355 of 1994 decided on 17.4.97. He had submitted a representation in this connection on 1.1.97 which is at page 7 of the O.A. This representation is still to be disposed of.

Under the circumstances referred to above, Respondent No.2 is directed to dispose of the representation of the applicant dated 1.1.97 in accordance with law taking due note of the observations made in O.A.No.355 of 1994.

4. The O.A. is ordered accordingly at the admission stage itself. No order as to costs.

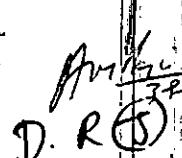

(B.S.JAI PARAMESHWAR)
MEMBER (JUDICIAL)


(R. RANGARAJAN)
MEMBER (ADMINISTRATIVE)

1.9.97

Dated the 1st day of September, 1997.

Dictated in the Open Court.


D. R. (S)

DJ/